

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 251 of 2014

Dated : 07th January, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran, Ms. Poorva
Saigal and Ms. Anushree Bardhan

Counsel for the Respondent (s) : Mr. Rishabh Singh for Resp. No.2,
MPPMCL

ORDER

The learned counsel for respondent No.2 seeks time to file vakalatnama as well as reply/counter affidavit to the appeal memo. He is granted two weeks time for the same. The rejoinder, if any, may thereafter be filed within two weeks.

Post the appeal for hearing on **09th February, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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